

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

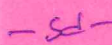
APPLICATION NUMBER :  
PETITION NUMBER : CP/37(CHE)/2022  
NAME OF THE PETITIONER(S) : Mitesh Bhandari & 2 Others  
-Vs-  
NAME OF THE RESPONDENTS : M/s Big Laundry Services Pvt Ltd & 6 Others  
UNDER SECTION : Sec 213 of CA,2013


**ORDER**

The representing Counsel Ms. Alpha Jain on behalf of the Counsel on record Mr. Gaurav Kumar appears for the Applicant through video conferencing platform.

The representing Counsel for the Applicant seeks short time for filing Rejoinder as signatures have to be taken from 3 different persons. At request, Counsel for the Applicant is directed to file Rejoinder within 7 days from now and serve a copy to the opposite side.

List this matter on 25.01.2023 for further hearing.

  
(SAMEER KAKAR)  
MEMBER (TECHNICAL)

  
(DR. MADAN BHALCHANDRA GOSAVI)  
MEMBER (JUDICIAL)

Ts.